GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 340 ANSWERED ON 30.11.2021

ORIGINAL EQUIPMENT MANUFACTURERS

340. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) whether the Government has considered taking action against the foreign automobile Original Equipment Manufacturers (OEMs) that have exited India without giving prior notice to customers and dealers, if so, the details thereof;

(b) if not, whether the Government intends to take any action towards minimizing foreign automobile OEM exits or enabling smooth exits with minimal financial exposure for automobile dealers, employees and customers;

(c) whether the Government has devised a plan to protect automobile dealers from unfair treatment by foreign automobile OEMs in execution of the dealership agreements; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (d): Investments in the automobile sector is through the automatic route, except in respect of few instances. Further, the investments are guided by FDI policy.
